

## EXPORT OF IRON ORE

204. **Shri Madhao Reddi:** Will the Minister of **Commerce and Industry** be pleased to state the quantity of iron ore exported from India during the year 1950-51?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** 84,513 tons.

## JAPANESE PENCILS

205. **Shri M. R. Krishna:** Will the Minister of **Commerce and Industry** be pleased to state whether it is a fact that illicit import of cheap quality Japanese pencils in large quantities is made into India?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** Government are not aware of any such illicit imports.

## GANDAK CANAL SCHEME

206. **Pandit D. N. Tiwary:** Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether it is a fact that the Government of India sanctioned a sum of Rs. 48,000/- for the investigation of Gandak Canal Scheme in Bihar;

(b) whether the Government of India have started investigation of the scheme or directed the Government of Bihar to get the scheme investigated; and

(c) whether any amount out of the sanctioned sum was spent or whether the Government of Bihar have borne the whole cost?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No Sir. The Government of India during 1947-48 sanctioned an allotment of Rs. 22,000/- for carrying out surveys of the Gandak Valley by the Survey of India.

(b) Only the survey of the Gandak Valley was carried out by the Survey of India. The other investigations were carried out by the Government of Bihar.

(c) An amount of Rs. 17,412/- was spent out of the sanctioned allotment of Rs. 22,000/-.

## INDIAN COFFEE BOARD LABOUR UNION

207. **Shri Nambiar:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that the Indian Coffee Board employs about 1,200 Class IV employees;

(b) whether it is a fact that about 900 of them are members of the Indian Coffee Board Labour Union;

(c) whether Government have refused recognition to the above Union and if so, why; and

(d) whether an application for the recognition of the Union was received by Government and if so, what steps have been taken thereon?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The number of class IV servants employed by the Indian Coffee Board is 1,144.

(b) Information is under collection and will be laid on the Table of the House.

(c) and (d). Recognition was refused since the Union was not fully representative of all the class IV employees of the Board and since the rules of the Union did not satisfy the conditions laid down by Government for recognition of such Unions.

## IMPORT OF SILK CLOTH AND YARN

208. **Shri Jhulan Sinha:** (a) Will the Minister of **Commerce and Industry** be pleased to state what was the total import of silk cloth and yarn into India during the years 1951 and 1952?

(b) What time, if any, is likely to be taken to so develop the silk industry as to make this country self-sufficient in respect of silk?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a)—

	Silk Cloth	Silk Yarn
1951	22,672 lbs. (approx. 391,500 yds.)	60,042 lbs.

1952	32,674 lbs. (approx. 670,000 yds.)	12,359
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(b) Presumably the reference is to raw silk. It is difficult to give any indication at present